

ITEM NO.48

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6613/2019

LAKSHMAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.55086/2019-EXEMPTION FROM FILING
O.T. and IA No.55084/2019-CONDONATION OF DELAY IN REFILING)

Date : 13-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s) Mr. P. V. Yogeswaran, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing the proof of surrender of the petitioner is
condoned.

Registry to proceed.

(JYOTI GUPTA)
SENIOR PERSONAL ASSISTANT

(RAJ RANI NEGI)
ASSISTANT REGISTRAR